

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Criminal Revision No. 1239 of 2016

Mannan Mallick & Another ... **Petitioners**

Versus

The State of Jharkhand ... **Opposite Party**

With

Criminal Revision No. 1176 of 2016

Bachha Singh ... **Petitioner**

Versus

The State of Jharkhand ... **Opposite Party**

With

Criminal Revision No. 1528 of 2016

Arbind Kumar Singh ... **Petitioner**

Versus

The State of Jharkhand ... **Opposite Party**

(Through V.C)

CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For the Petitioner(s) :Mr. R.S. Mazumdar, Sr. Advocate
[in Cr. Rev. Nos.1239 of 2016 & 1176 of 2016]

Mr. Arpan Mishra, Advocate
[in Cr. Rev. Nos.1528 of 2016]

For the Opposite Party-State : Mr. Shekhar Sinha, PP
[in Cr. Rev. Nos.1239 of 2016]

Order No. 10/Dated: 10th September, 2021

On the request of Mr. R. S. Mazumdar, the learned Senior counsel for the petitioners in Criminal Revision Nos. 1239 of 2016 and 1176 of 2016, post these matters under the same heading on 01.10.2021.

Sd/-
(Shree Chandrashekhar,J.)

RKM